

PATNA HIGH COURT, PATNA
NOTICE

This is to inform to all concerned that the leave applications of Judicial Officers of the State of Bihar are mandatory to be made through the software/module appreciated as "Leave Management System- Judicial Officer" from 16.10.2023 onwards by the Judicial Officers themselves, after which physical application for all types of leave will not be dealt with/ entertained, except in exceptional circumstances.

By Order of Hon'ble the
Chief Justice


Registrar General

Patna High Court,
The 13th, October, 2023